

**HIGH COURT OF MADHYA PRADESH, JABALPUR**

**ORDER**

No. 792- /Confdl. /2014  
II-2-1/2014

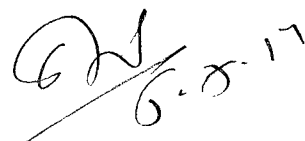
Dated 05<sup>th</sup> July, 2014

Madhya Pradesh State Judicial Academy, High Court of M.P., Jabalpur is conducting **Foundation Course for Additional District Judge (directly recruited) from 01.08.2014 to 14.08.2014** in the Academy. Additional District Judge, whose name and posting figure in the endorsement, is directed to attend the aforesaid course.

Conditions for the course:

1. Barring exceptional circumstances, the participants nominated for the course shall not pray for adjustment.
2. The participant shall report by **9.30 a.m.** on **01.08.2014** in the Lecture Room of MPSJA at Jabalpur.
3. The participant shall appear for the course in prescribed uniform (i.e. white saree and blouse with black coat) during entire duration of the course.
4. The participant shall bring alongwith her detailed synopsis of the work done so far in her district after the appointment.
5. The participant may send legal problems which she wants to be addressed during the course to the Academy by fax (**No. 0761-2628679**) sufficiently in advance.
6. The participant shall bring with her Laptop Computer with peripherals and software CDs, if provided, by the High Court.
7. T.A. & D.A. of the participant is reimbursable only as per Government Rules.
8. The Academy shall endeavour to make best possible arrangements for reception, lodging, boarding and entertainment of the participant in the Guest House of the Academy. To this end, two Reception Counters for participant shall be set up between 5.00 a.m. and 10.00 a.m. on first day of the course at Main Railway Station, Jabalpur. One such Counter shall be set up near main exit gate of Platform No. 1 and the other near main exit gate of Platform No. 4. Participant is requested to report to these counters on her arrival. The Academy shall make arrangement for conveyance from the Railway Station to Academy.

The participant arriving a day earlier or at hours other than those mentioned above or by a different mode of conveyance, may inform the Academy to Shri Gyan Prakash Tekam, A.G. III on Telephone **No. 0761-2628679** or to Shri Pramod Kushwaha, Care Taker on Mobile No. **09713717147** or to Shri Pramod Kumar Chaturvedi, A.G. II on Mobile No. **08878747939** at least a day in advance, so that proper arrangement for her reception may be made. It may however be noted

  
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that it may not be possible for the Academy to make arrangement for carriage of her' luggage to the parked vehicles.

9. The Guest House of the Academy is located on second and third floors of the MPSJA building. At present the lift is not functional. The participant is, with prior intimation to the Academy, free to stay at the accommodation of her choice. In such a case the participant shall be entitled to T.A & D.A as per rules. However, it would not be possible for the Academy to make arrangement for pick up from and drop back to such place.
10. The accommodation in the Guest House of the Academy shall be available to the participant only from 3.00 p.m. onwards on the preceding day of commencement of training and upto 10.00 a.m. on the succeeding day of the end of training.
11. The participant shall be provided with tea, breakfast, lunch and dinner during her period of stay for the course, free of charge.

**BY ORDER OF HON'BLE THE CHIEF JUSTICE**



**(VED PRAKASH)**  
✓ REGISTRAR GENERAL  
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Dated 05<sup>th</sup> July, 2014

Endt. No. 793 /Confdl. /2014  
II-2-1/2014

Copy forwarded to:-

- 1 The Deputy Controller, Govt. Central Press, Arera Hills, Habibganj, Bhopal-6 for publication in the next issue of the M.P. Gazette,
  - 2 The Principal Secretary, Govt. M.P. Law & Legislative Affairs Department, 1st Floor, Vindhyachal Bhawan, Bhopal, Pin 462 006, for information.
  - 3 The Accountant General, (I), M.P. Gazetted Audit Department, Gwalior, for information.
  - 4 The Accountant General, (II), Gwalior, for information.
  - 5 Ms. Mary Margret Francis, II AJ to I ADJ, Dewas
- For information and compliance with a direction to the participant that she should compulsorily appear at MPSJA. Building at Jabalpur on aforesaid date and time as mentioned in order.
- 6 The District & Sessions Judge, Dewas for information and necessary action with a request to instruct the participant Judicial Officer to remain present at MPSJA, Building at Jabalpur on the date and time given in the order, positively.
  - 7 Registrar (I.T.), High Court of Madhya Pradesh, Jabalpur, for sending copy of order by e-mail to following Judicial Officers:-

1. District Judge (Inspection), High Court Premises, Jabalpur/ District Judge (Inspection), J.E.-1, Judges Enclave, Residency Area, Indore-452001./ District Judge (Inspection), 28/B, Race-course Road, Opposite Maila Ground, Gwalior (M.P.), for information.
2. Principal Registrar, High Court of M.P., Bench Indore, for information
3. Principal Registrar, High Court of M.P., Bench at Gwalior, New High Court Building, City Centre, Gwalior, for information.
4. Member Secretary, M.P. State Legal Services Authority, 574, South Civil Lines, Jabalpur, for information.
5. Principal Registrar (Vigilance)/ (Judicial)/ (I.L.R. & Examination), High Court of M.P., Jabalpur, for information.
6. Registrar (Exam & Labour Judiciary)/ (District Establishment)/ (VL.)/ (Judicial-II)/ (Judicial-I)/ Registrar/Secretary, High Court Legal Service Committee/ (Administration), High Court of Madhya Pradesh, Jabalpur, for information.
7. Director/Additional Director, Madhya Pradesh State Judicial Academy, Jabalpur, for information.
- 8 Registrar (E.)/ Account Officer/ Budget Officer/ Joint Registrar (Protocol)/ Deputy Registrar (Judicial), High Court of Madhya Pradesh, Jabalpur, for information.
- 9 Registrar- cum – P.P.S. to Hon'ble the Chief Justice, High Court of Madhya Pradesh, Jabalpur, for placing the same before Hon'ble the Chief Justice for kind information.
- 10 P.S. to Hon'ble Shri Justice \_\_\_\_\_, High Court of M.P., Jabalpur, for placing the same before His Lordship for kind information.
- 11 Section Officer, Pension/ Budget/ Assistant (Work)/ Complaint/ Pay Fixation (Gazetted)/ Advance/ Leave (Gazetted)/ Civil Checker/ Criminal Checker/ Principal System Analyst, Computer Section, High Court of M.P., Jabalpur, for information.
- 12 Deputy Registrar-cum-PS to Registrar General, High Court of Madhya Pradesh, Jabalpur, for information.

*(Handwritten Signature)*  
5.8.14

**(VED PRAKASH)**  
✓ **REGISTRAR GENERAL**  
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